

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 50 OF 2017 IN
DFR NO. 4089 OF 2016**

Dated: 02nd February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

DNH Power Distribution Corporation Ltd. ...Appellant(s)

Vs.

Joint Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sandeep Rajpurohit for
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Rohit Rao – Caveator
Mr. Mukund P. Unny

ORDER

**IA NO. 50 OF 2017
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 20.03.2017. Dasti, in addition, is permitted.

List the matter on **20.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh